

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1920

ANSWERED ON:30.11.2000

DEVELOPMENT OF MULTI-MODEL TRANSPORT SERVICES

DUMPA MARY VIJAYAKUMARI;SRINIVASULU KALAVA;VUKKALA RAJESWARAMMA

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether Railway authorities have signed a Memorandum of Understanding with the Government of Andhra Pradesh for setting up a joint venture for development of multi- model transport services in twin cities of Hyderabad and Secunderabad;
- (b) if so, the details thereof;
- (c) whether private sector will also be invited to join the project;
- (d) the estimated cost of the project;
- (e) the percentage of amount shared by the participants in the project; and
- (f) the time by which the project is likely to be completed ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

(a) to (f) : A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA UNSTARRED QUESTION NO.1920 FOR 30.11.2000 BY SHRI KALAVA SRINIVASULU, DR. RAJESWARAMMA VUKKALA AND SHRIMATI D. M. VIJAYA KUMARI REGARDING DEVELOPMENT OF MULTI-MODAL TRANSPORT SERVICES

(a) Yes, Sir.

(b) The purpose of MOU is to strengthen the existing suburban rail infrastructure and services in the city of Hyderabad and its suburbs as a part of comprehensive multimodal suburban commuter transportations system for the Hyderabad Urban Agglomeration and its neighbourhood.

The Ministry of Railways & the Govt. of Andhra Pradesh shall initially upgrade the fixed rail infrastructure on an equal cost sharing basis. The routes of Falaknuma- Secunderabad, Secunderabad-Lingampally, Secunderabad-Nampally shall be taken up on priority for these upgradations. Thereafter, a Joint Venture Company will be set up with equal equity contribution from the Ministry of Railways & Govt. of Andhra Pradesh.

(c): Private entrepreneurs may also be inducted at a subsequent stage, if considered desirable and by mutual consultations.

(d) : The estimated capital cost of the Phase I of the project is Rs. 60 crores.

(e) Cost of fixed infrastructure will be shared equally. In the Joint Venture company to be set up, equal equity contribution will be made by Ministry of Railways & Govt. of Andhra Pradesh.

(f) : The Ministry of Railways & the Govt. of Andhra Pradesh propose that within 12 months, the requisite fixed infrastructure shall be in position.